

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CP (IB) No. 18/Vol./Chd/Pb/2021

IN THE MATTER OF:

**Bl Information Software India Private
Limited** ...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 08.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Vaibhav Sahni, Advocate

ORDER

Heard the submissions made by the counsel for the petitioner. As the matter is being part-heard, let the matter be posted before the Regular Bench on 01.05.2024.

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

Sd/-

**(Dr. P.S.N. PRASAD)
HON'BLE MEMBER (J)**